

Cut in the U. N. Budget

1454. SHRI N. SHIVAPPA : Will the Minister of EXTERNAL AFFAIRS be pleased to state ;

(a) whether India's delegate to U. N. has felt concerned over the slashing by the Secretary-General of the U. N. Budget ; and

(b) if so, the effect of this cut on the financial commitments to support the activities of the U. N. Organisational systems ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The Secretary General gave an assurance that the reduction would not affect the implementation of the approved work programme of the U. N. It will be possible to assess the impact on the work programme only after the conclusion of the financial year 1971.

Recommendations made by Shantilal H. Shah Committee on Oil Prices

1455. SHRI N. SHIVAPPA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the steps Government have taken to curb the remittances in the light of the recommendations made by Shantilal H. Shah Committee on Oil prices ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : Government initially asked the Oil Companies to report the extent of their remittances on account of Engineering Services, Technical Information Services, Royalties, Licence Fees etc. The Oil Companies have stated that they have not remitted any amount not permissible either under the provisions of the Refinery Agreements or by the provisions of Foreign Exchange Regulation Act. The matter is being further pursued.

Expenditure on Allopathic, Homoeopathic and other remedies of treatments

1456. SHRI S. N. MISRA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) how much money has been spent by

Central Government on Allopathic remedy of treatment and how much on Homoeopathic and other Indian remedies of treatment, including research thereon, in the financial year ending 31st March, 1971 ;

(b) the steps taken to assist and popularise Homoeopathic and Indian remedies of treatment ; and

(c) whether adequate funds and facilities would be made available for Homoeopathy ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) Health is a State subject and provision of medical care is the responsibility of the State Governments concerned. In Delhi, however, the Central Government servants are governed by the Central Government Health Scheme. There are 60 Allopathic, 5 Ayurvedic and 2 Homoeopathic dispensaries functioning under the Central Government Health Scheme. The expenditure during the year 1970-71 amounted to :

Allopathy	..	Rs. 1,04,45,000
Ayurveda	..	Rs. 3,56,000
Homoeopathy	..	Rs. 43,000

In respect of Central Government servants and members of their families residing outside Delhi, they are governed by the Central Services (Medical Attendance) Rules except for Allahabad and Bombay where the Central Government Health Scheme is in operation only on Allopathic lines. The expenditure in respect of these two cities was as follows :

Bombay	..	Rs. 6.51 lakhs
Allahabad	..	Rs. 12.46 lakhs

Since expenditure on medical treatment is reimbursed to other Central Government servants by the various Departments/Ministries, figures of expenditure in this respect are not available with this Ministry.

With regard to research a sum of Rs. 155 lakhs was spent by the Indian Council of Medical Research during the year 1970-71 ; while the Central Council for Research in Indian Medicine and Homoeopathy gave grants amounting to Rs. 53 lakhs during the same period for research purposes.

(b) The Government of India have established a Central Council for Research in Indian Medicine and Homoeopathy which body is giving grants to the various institutions engaged in research. In addition, grants are given to a number of Ayurvedic medical colleges for upgrading the existing Departments. A Central Council of Indian Medicine is being established under an Act of Parliament for regulating Ayurvedic education and its practice. Necessary legislation for the setting up of a similar Council for Homoeopathy is under consideration.

The Government of India have informed all State Governments to the effect that along with modern system of Allopathy, Ayurveda, Unani and Homoeopathic system of medicine should contribute towards the development of the National Health Services in the country. It is, therefore, also for the State Governments to take necessary steps to propagate the Indian systems of medicine including Homoeopathy.

(c) In the Fourth Plan a sum of Rs. 58.30 lakhs has been provided for undergraduate education in Homoeopathy and a sum of Rs. 36.98 lakhs for Research Schemes.

Production of .22 Rifles, Pistols and Revolvers for Public Use

1457. SHRI S. N. MISRA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Defence Department has produced for public use 2.2 Rifles, Pistols and Revolvers;

(b) if so, the prices thereof; and

(c) by what time these fire arms will be available in the market; and

(d) what estimate for marketing these fire arms has been made?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) The Department of Defence Production has plans to produce for public use .22 Rifles (and not 2.2 Rifles) and .32" Pistols. There is no plan to produce Revolvers for public use.

(b) Prices would be decided after the bulk manufacture has been started.

(c) The pilot batch of .22 Rifles has been manufactured. As soon as this batch is cleared in proof bulk production will be taken up. Every effort is being made to put the Rifles in the market as early as possible. A project has recently been sanctioned for the manufacture of certain army stores and .32" Pistols for the civilian use and though the manufacture is expected to be established in about 3 years time, the capacity would be initially utilised for production of service stores.

(d) No indication can be given at this stage.

Visit of the Officials of F.A.C.T. to foreign countries

1458. SHRI M. K. KRISHNAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of times the officials of Fertilisers and Chemicals Travancore Limited, Kerala have gone abroad during the last three years;

(b) the total expenditure incurred on these trips; and

(c) the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) and (b) The number of officers of Fertilizers and Chemicals Travancore Limited who had gone abroad during the last three years and the expenditure incurred thereon are given below:—

Year	Number of officers	Expenditure
1968-69	66	Rs. 6,74,891/-
1969-70	47	Rs. 4,18,086/-
1970-71	18	Rs. 1,22,117/-

(c) The officers of Fertilizers and Chemicals Travancore Limited were sent to Japan, Italy, U.S.A., U. K., Ceylon and Syria in connection with the designing, etc. of the projects under implementation by the Company, for negotiation on tenders of foreign countries for setting up of plants and for training under USAID programmes.